

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1131

ANSWERED ON:13.07.2009

INCENTIVE FOR INVESTMENT IN INDUSTRIAL SECTOR

Munda Shri Arjun ;Singh Dr. Raghuvansh Prasad;Yadav Shri Om Prakash

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of special incentives being provided for attracting investment in industrial sector and the areas covered alongwith the names of places for which incentives have been given;

(b) whether Bihar is also proposed to be covered under the said incentives and action to be initiated for industrial development and capital investment; and

(c) the target fixed for setting up of Industries by the Government including Jharkhand in the field of minerals, forest, agriculture and other areas during the Eleventh Five Year Plan?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c): The State Governments are primarily responsible for industrial development in their State. The Union Government supplements their efforts through various general schemes. However, special incentive package schemes have been introduced by the Government for the North Eastern States including Sikkim as well as for the States of Jammu & Kashmir, Himachal Pradesh and Uttarakhand because these States are hilly, remote and have poor accessibility to markets and also have poor infrastructure, inaccessible terrain and poor resource base. As the States of Bihar and Jharkhand do not face such geographical adversities, there is no proposal to extend any special incentives for industries in these States. These States can avail the benefits under various other schemes.